

REVISED

ITEM NO.13

COURT NO.6

SECTION IV-B

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 8019/2022

(Arising out of impugned final judgment and order dated 07-03-2022 in CR No. 716/2022 passed by the High Court Of Punjab & Haryana At Chandigarh)

AMRISH KUMAR JINDAL

Petitioner(s)

VERSUS

M/S GANESH IRON STORE & ORS.  
IA NO..../2022- IMPLEAMDENT

Respondent(s)

Date : 18-05-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Ms. P.S. Patwalia, Sr. Adv.  
Mr. Punit D Tyagi, Adv.  
Mr. Karan Dewan, Adv.  
Ms. Aanchal Jain, AOR

For Respondent(s) Mr. M.K. Ghosh, Adv.  
Ms. Tina Garg, AOR  
  
Mr. Neeraj Kumar Jain, Sr. Adv.  
Mr. Aniket Jain, Adv.  
Mr. Umang Shankar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Application for impleadment of M/s Aggarwal  
Traders is allowed.

Apart from the respondents there are near  
and dear ones and others who are *prima facie* in  
collusion to circumvent orders of this Court and it

is time that such endeavours, neigh clipping in the bud, at least at this stage are brought to culmination and the natural consequence flowed for all such people who happen to be the part of what at best be said is conspiracy to defeat the orders of this Court. We, thus consider appropriate to implead all the actors in this drama as respondents, a list of which will be filed during the course of the day by the petitioner.

Let notice of contempt issue to all the parties with a direction to remain personally present in Court.

Learned counsel for respondent Nos. 1 and 2 has entered appearance and seeks time to file affidavit as also the counsel who now enters appearance for M/s. Aggarwal Traders/objectors.

We further record that if by the next date, the order of this Court is not complied with in *toto* such of the parties we find as colluding and guilty of contempt will meet their fate on the very next date.

List on 13.07.2022.

A copy of the order to accompany the contempt notice.

[CHARANJEET KAUR]  
ASTT. REGISTRAR-cum-PS

[POONAM VAID]  
COURT MASTER (NSH)

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